

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
STARRED QUESTION NO-186
TO BE ANSWERED ON-12/02/2026

STATUS OF PM-JANMAN IN KERALA

*186. SMT. PRIYANKA GANDHI VADRA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has evaluated the progress of Pradhan Mantri Janjatiya Adivasi Nyaya Maha Abhiyan (PM-JANMAN) in Kerala and if so, the details thereof including district-wise details of projects sanctioned and completed;

(b) whether the Government proposes to take action to address gaps in the implementation of PM-JANMAN, particularly delays in completion of houses under Pradhan Mantri Awas Yojana in PM-JANMAN villages in Kerala and if so, the details thereof;

(c) the details of the funds sanctioned and released under PM-JANMAN in Kerala;

(d) the details of PM-JANMAN projects sanctioned and completed in Wayanad Lok Sabha Constituency; and

(e) whether the Government has received complaints from Particularly Vulnerable Tribal Group (PVTG) beneficiaries regarding delays in completion of projects due to non-release of sanctioned funds in Wayanad Lok Sabha Constituency and if so, the details thereof and the action taken thereon?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI JUAL ORAM)

(a) to (e): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. *186 for answer on 12.02.2026 raised by Smt. Priyanka Gandhi Vadra regarding “Status of PM-JANMAN in Kerala”

(a), (b) & (d): The details of progress of interventions under PM JANMAN in Kerala, district-wise including Wayanad, Kozhikode and Malappuram districts of Wayanad Lok Sabha Constituency, are given in **Annexure-I**.

To ensure the effective implementation and monitoring of the PM JANMAN, Ministry has been regularly reviewing the implementation with State Governments and District administrations. Besides, for monitoring the progress of the works under PM JANMAN, digital dashboard on PM GatiShakti portal has been developed. A Project Monitoring Unit in the Ministry has also been established for monitoring and coordination with Ministries and States / UT. Further, as informed by State Government of Kerala, it is being encouraged to support the construction of PMAY-G houses through convergence of state-level funding (LIFE Mission) to meet the high construction costs in hilly terrains.

(c) The details of financial progress for interventions of Ministry of Tribal Affairs under the abhiyan are given in **Annexure-II**.

(e) No, Sir.

Annex referred to in reply to part (a), (b) & (d) of Lok Sabha Starred Question No.*186 for answer on 12.02.2026 raised by Smt. Priyanka Gandhi Vadra regarding “Status of PM-JANMAN in Kerala”

The details of progress of interventions under PM JANMAN in Kerala, district-wise (as on 31.12.2025)*

Name of District	Kasaragod	Kozhikode	Malappuram	Palakkad	Thrissur	Wayanad
Houses Sanctioned	19	2	22	158	120	763
Houses Completed	-	-	-	-	-	11
No of Villages Sanctioned for drinking water supply	21	3	18	16	2	36
No of Villages Saturated	-	-	1	-	-	-
MMU Sanctioned	1	1	6	5	1	10
Hostels sanctioned (No.)	-	-	1	1	1	1
Completed (No.)	-	-	-	-	-	-
No of AWCs sanctioned	-	-	-	4	-	3
No of AWCs Operational	-	-	-	4	-	3
No of PVTG Habitations Sanctioned for mobile connectivity coverage	-	-	2	16	1	30
No of PVTG Habitations covered	-	-	2	10	1	18
HHs sanctioned (on grid)	35	11	38	221	40	-
HHs Electrified	22	11	24	216	40	-
HHs sanctioned (solar power)	-	-	8	90	-	-
HH Electrified	-	-	-	-	-	-
No of VDVks sanctioned	-	-	-	5	-	2
No of VDVks business started	-	-	-	3	-	2
No of MPCs sanctioned	1	1	1	2	2	8
No of MPCs work completed	1	-	-	-	-	3

*As per information from concerned line Ministries.

Annexure-II

Annex referred to in reply to part (c) of Lok Sabha Starred Question No.*186 for answer on 12.02.2026 raised by Smt. Priyanka Gandhi Vadra regarding “Status of PM-JANMAN in Kerala”

Details financial progress under PM-JANMAN for Ministry of Tribal Affairs' interventions in Kerala*

(i) MPCs (in Rs. Cr)

Total Funds approved	Funds released during 2023-24	Funds released during 2024-25	Funds released during 2025-26	Bills closed on SNA SPARSH
9.00	2.29	-	-	0.87

(ii) VDVKs (in Rs. Lakhs)

FY 2023-24		FY 2024-25		FY 2025-26	
Sanctioned	Released	Sanctioned	Released	Sanctioned	Released
21.65	8.225	5.2	0	0	2.6

*The records of the financial progress for interventions to be carried out by other Ministries/Departments is maintained by concerned Ministries / Departments
